

**Annexure – 5**

**Name of the corporate debtor: Churakulam Tea Estate Pvt Ltd; Date of commencement of Liquidation: 30/06/2021; List of creditors as on:**

**List of operational creditors (Government dues)**

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment removed ?	Whether related party?	% share in total amount of claims admitted					
1	Employees Provident Fund Organisation	Govt.Of India	Regional PF Commissioner-2, Employees Provident Fund Organisation, Regional Office, Kottayam, Kerala.686001	7/9/2021	39,462,400.00	39,462,400.00	Govt Dues	Nil	No	No	14.30%	Nil	Nil	0.00	Nil	Nil
2	Vandi periyar Grama Panchayath	Govt.of Kerala	Grama Panchayath, Vandiperiyar, Idukki		643,547.00	643,547.00	Govt Dues	Nil	No	No	0.23%	Nil	Nil	0.00	Nil	Nil